

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 14.07.2022 (THURSDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp App (AT) (INS) No. 272/2022 (IA No.583/2022)	Jai Jinendra Enterprises & 7 Ors V C Sanjeevi & 1 anr	Pawan Jhabakh	Kaviyanathan For Caveator
2.	Comp App (AT) (INS) No. 217/2022	Stressed Assets Stabilisation Fund V Spisys Ltd	Vinithra Srinivasan	
3.	Comp App (AT) (INS) No. 221/2022	Komal Varma V Dakshin Constructions Pvt. Ltd.	Krishna Ravindran	
4.	Comp App (AT) (INS) No. 225/2022 (IA No.483/2022)	T.V. Balasubramanian V K Bharathi & 4 Ors	Thriyambak J. Kannan	

## **For Admission (After notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
5.	Comp App (AT)(INS) No.305/2021 (IA NO 644/2021 & IA NO 213/2022)	Muraleedharan V.N & 5 Ors V M/s. Hindustan Newsprint Limited & Anr	Firm Resolve Law office,	Panicker & Panicker - R1 Vidhya Vipin Warriar - R2
6.	Comp App (AT)(INS) No.125/2022 (IA NO 293/2022)	Malabar Hotels Pvt Ltd 4 Ors V Sriharan Sripathmanathan & 4 Ors	King & Partridge	J. Parimalam R1 & R2 Indumathi Ravi – R4 R. Subramanian - R5 R3 Notice Served
7.	Comp App (AT)(INS) No.185/2022 (IA NO 425, 426 & 424/2022)	Edelweiss Asset Reconstruction Company Limited Ltd V Sriharan Sripathmanathan & 8 Ors	Indumathi Ravi	J.Parimalam R1&R2 King&Partridge R3-R8 Subramanian R9
8.	Comp App (AT)(INS) No.186/2022 IA NO 429 & 430/2022 (Implead IA No.590/2022)	M/s. Asset Reconstruction Company (India) Limited V Ebenezar Inbaraj	R. Jayachandran	A.G. Sathiyarayanan

**For Hearing**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>9.</b>	Comp App (AT)(INS) No.208/2021 (IA NO 418, 417 & 416/2021)	A Sennimalai V Bank of India	T. K. Bhaskar	T. Ravichandran, Savitha Devi .M R2
<b>10.</b>	Comp App (AT)(INS) No.326/2021 (IA NO 676/2021)	Venkata Sivakumar V Jayaram Chowdhary	Venkata Sivakumar	Ravindranath
<b>11.</b>	Comp App (AT)(INS) No.336/2021	V.S Palanivel & anr V P. Shriram CS <b>With</b>	APR Associates	S.Sathiyarayanan. R1 Mylsamy & Associates R2
<b>12.</b>	Comp App (AT)(INS) No.339/2021 (IA NO 701 & 702/2021)	V.S. Palanivel & anr V P. Shriram CS <b>With</b>	APR Associates	S.Sathiyarayanan. R1 Mylsamy & Associates R2
<b>13.</b>	Comp App (AT)(INS) No.343/2021 (IA NO 709, 711 & 710/2021)	V.S. Palanivel & anr V P. Shriram CS Liquidator M/s. Sri Lakshmi Hotels Pvt. Ltd.	APR Associates	S.Sathiyarayanan. R1 Mylsamy & Associates R2

**Copy to:****By the order of Hon'ble Member (J)****1. Notice Board****2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)****(Chennai Bench)****For Assistance,****1.Dy. Registrar - PH No.: 044-2888 0500****2.Court Officer - PH No.: 044-2888 0450****3.For VC Link - [nclatchennai@gmail.com](mailto:nclatchennai@gmail.com)**